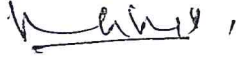


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TCP/592/KER/IB/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : GERALAD K JOHNY AND 1
NAME OF THE RESPONDENT(S) : HOTEL XAVIERS AVENUE PVT LTD & 3
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	KRISHNAKUMAR R	FOR RESPONDENTS	

ORDER

Counsel for petitioner called but was absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for appearance and for making submissions on the next date of hearing. Put up on 19.07.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)